

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Sub: High Court for the State of Telangana – Selection of Law Clerks on contract basis to assist the Hon'ble Judges of the High Court for the State of Telangana – Willingness called for - Reg.

The High Court for the State of Telangana has provisionally selected the following candidates for the post of Law Clerks to assist the Hon'ble Judges of the High Court for the State of Telangana/Telangana State Judicial Academy, Secunderabad on contract basis for a period of one year.

<u>Sl.No.</u>	<u>Name of the candidate</u>	<u>Sl.No</u>	<u>Name of the candidate</u>
1.	Ms. Udaya Sree Sadasivuni	12.	Mr. Anvesh Kiran Chunap
2.	Ms. Mrinali Garimella	13.	Ms. Chalasani Deepthi
3.	Ms. Padige Hema	14.	Mr. Bezawada Naga Sai Sudeep
4.	Ms. Mitta Bhavani	15.	Mr.Lakkaraju Ashok Kumar
5.	Mr. Paladhi Ramanarayana Varma	16.	Ms. Azra Begum
6.	Ms. Madhuri Bhadriraju	17.	Mr. Oddi Joel Priyadarshan
7.	Mr. Kavadi Naresh	18.	Ms. M.V. Architha
8.	Ms. Hajera Arshad	19.	Mr.Manoj Kumar E Naik
9.	Mr. Parvathi Suryateja	20.	Ms.Motamarry Sree Vidhya
10.	Mr. Syed Ghiyas Uddin	21.	Ms. Kulsoom Hasan
11.	Mr. Venkat Santosh T	22.	Ms.Battala Tejaswi

Therefore, you are hereby requested to submit your willingness to work as Law Clerk to assist the Hon'ble Judges of High Court for the State of Telangana/ Telangana State Judicial Academy, Secunderabad on or before **26.10.2022** without fail, to the following mail address:

reg.gen-tshc@ajj.gov.in

Hyderabad

Dated 13/10/2022


REGISTRAR GENERAL